



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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गवर्नर
GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SYD. 703 / 02.16.001 / 2012-13

August 23, 2012
Bhadra 1, 1934 (Saka)

**The Finance Secretary
Government of India
Ministry of Finance
New Delhi - 110 001**

Dear Sir:

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended the June 30, 2012 signed by me, the Deputy Governors and the Chief General Manager, and certified by the Bank's Auditors; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2012.

Yours faithfully,

[D. Subbarao]